

FORM A

PUBLIC ANNOUNCEMENT

Regulation 14 of the Insolvency and Bankruptcy Board of India Voluntary Liquidation Process Regulations, 2017]

FOR THE ATTENTION OF THE STAKEHOLDERS OF HOLODECK CONSULTING PRIVATE LIMITED
(FORMERLY KNOWN AS GAJRA PAI AND ZHU PRIVATE LIMITED)

1.	Name of corporate person:	Holodeck Consulting Private Limited
2.	Date of incorporation of corporate person:	26/04/2011
3.	Authority under which corporate person is incorporated registered:	The Companies Act, 1956
4.	Corporate identity number/limited liability identity number of corporate person:	U93000MH2011PTC216682
5.	Address of the registered office and principal office (if any of corporate person):	WeWork Vaswani Chambers, 2nd Floor, 264-265 Dr Annie Besant Rd, Municipal Colony, Worli Shivaji Nagar, Worli, Mumbai, Worli Colony Mumbai MH 400030 IN
6.	Liquidation commencement date of corporate person:	17/02/2025
7.	Name, Address, Email Address, Telephone Number and the Registration Number of the Liquidator:	Mr. Rajesh Lohia; 414 Manas Bhawan Extension, 11 RNT Marg, Indore MP 452001; rlohiaandcompany@gmail.com ; 9826063895; IBBI Registration No. 10093
8.	Last date for submission of claims:	19/03/2025

Notice is hereby given that the Holodeck Consulting Private Limited has commenced voluntary liquidation on 17/02/2025.

The stakeholders of Holodeck Consulting Private Limited are hereby called upon to submit a proof of their claims, on or before 19/03/2025, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 17/02/2025

Place: Indore



Rajesh Lohia
17/2/25
(Rajesh Lohia)
Insolvency Professional
IBBI Registration No. 10093